

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.1600
ANSWERED ON 13 FEBRUARY 2025**

IMPLEMENTATION OF NCAP

1600. SHRI VIVEK THAKUR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) Whether the Government has observed any reduction in the number of vehicle accidents after the implementation of the Bharat New Car Assessment Program (NCAP), if so, the details thereof; and**
- (b) the details of criteria set under Bharat NCAP for structural safety and active and passive safety assist technologies?**

ANSWER

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS
(SHRI NITIN JAIRAM GADKARI)**

(a) The Government in the Ministry Road Transport And Highways has notified the Bharat New Car Assessment Program (BNCAP) vide S.O 698(E), dated 27th September, 2023 to evaluate the crash safety performance in terms star rating for M1 category vehicles with Gross Vehicle Weight (GVW) less than or equal to 3500 kg. BNCAP rating will provide consumers an indication of the level of protection offered to the occupant/s by evaluating the vehicle in the areas of Adult Occupants Protection (AOP), Child Occupant Protection(COP) and Safety Assist Technologies (SAT) based on requirements prescribed in Automotive Industry Standard (AIS)-197. The program helps the end consumers regarding assessment of the vehicles and to make an informed decision.

(b) The detailed criteria for structural safety, active and passive safety assist technologies, star ratings and penalties are outlined in Automotive Industry Standard (AIS)-197.
